

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:50
ANSWERED ON:27.07.2005
PROGRESS OF GOLDEN QUADRILATERAL PROJECT
Satpathy Shri Tathagata;Singh Kunwar Rewati Raman

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is aware that the works on the Golden Quadrilateral Project have almost come to a grinding halt;
- (b) if so, the reasons therefor;
- (c) the steps taken/proposed to be taken to expedite the project;
- (d) the progress made and the amount spent thereon during the last three years, year-wise and State-wise; and
- (e) the revised target date by when the project is likely to become operational?

Answer

THE MINISTER OF SHIPPING,ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 50 FOR ANSWER ON 27TH JULY, 2005 ASKED BY SHRI TATHAGATA SATPATHY AND SHRI REWATI RAMAN SINGH REGARDING PROGRESS OF GOLDEN QUADRILATERAL PROJECT.

(a) By the end of March, 2004, only 2612 km (45%) of the 5846 km. Golden Quadrilateral (GQ) had been 4/6 laned, while by the end of June, 2005, 4912 km (84%) was completed.

(b) Does not arise.

(c) The steps taken to expedite the project are given in the Annexure - I.

(d) The progress made during the last three years, year-wise and State wise and the amount spent thereon is given in Annexure - II and III respectively. .

(e) 92% length of the GQ is likely to be completed by the end of December, 2005. Except 157 km length involving 4 terminated contracts and 84 km length involving Allahabad Bypass which was awarded only in 2004, rest of GQ (96%) is likely to be completed by June, 2006.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 50 FOR ANSWER ON 27TH JULY, 2005 ASKED BY SHRI TATHAGATA SATPATHY AND SHRI REWATI RAMAN SINGH REGARDING PROGRESS OF GOLDEN QUADRILATERAL PROJECT.

STEPS TAKEN BY THE GOVERNMENT TO EXPEDITE THE COMPLETION OF THE GOLDEN QUADRILATERAL.

(a) The Contracts are regularly monitored at various levels such as by Supervision Consultants/Independent Engineers, Project Directors, National Highways Authority of India officials at Headquarters.

(b) State Governments have appointed Senior officers as nodal officers for resolving problems associated with implementation of the National Highways Development Project such as land acquisition, removal of utilities, forest/pollution/environment clearances etc.

(c) A Committee of Secretaries has been constituted to address inter-ministerial and Central-States issues such as land acquisition, utility shifting, environment approvals, clearance of Road over Bridges etc.

(d) To expedite the construction of Road Over Bridges, an officer of the Railways has been posted to National Highways Authority of India to coordinate with the Railways. Memorandum of Understanding has been signed with M/s IRCON International Limited.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 50 FOR ANSWER ON 27TH JULY, 2005 ASKED BY SHRI TATHAGATA SATPATHY AND SHRI REWATI RAMAN SINGH REGARDING PROGRESS OF GOLDEN QUADRILATERAL PROJECT.

State Wise Details

Length completed on Golden Quadrilateral Project during the last three years
(in Kilometres)

State	2002-2003	2003-2004	2004-2005
Andhra Pradesh	83.66	305.41	438.74
Bihar	- 12.00	92.00	
Gujarat	43.40	139.80	105.79
Jharkhand	- -	66.30	
Karnataka	5.80	96.92	227.52
Maharashtra	10.00	155.65	137.53
Orissa	27.80	92.16	87.09
Rajasthan	- 314.10	235.46	
Tamil Nadu	16.00	120.40	185.26
Uttar Pradesh	- 15.35	255.00	
West Bengal	- 35.00	254.71	
Total	186.66	1286.79	2085.40

ANNEX-III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 50 FOR ANSWER ON 27TH JULY, 2005 ASKED BY SHRI TATHAGATA SATPATHY AND SHRI REWATI RAMAN SINGH REGARDING PROGRESS OF GOLDEN QUADRILATERAL PROJECT.

AMOUNT SPENT ON CIVIL CONSTRUCTION CONTRACTS UNDER GOLDEN QUADRILATERAL PROJECT DURING THE LAST 3 YEAR (Rs. in crores)

Sl. No.	State	2002-03	2003-04	2004-05
1	Andhra Pradesh	1326.43	1240.86	759.29
2	Bihar	147.62	174.65	326.34
3	Gujarat	399.42	539.42	206.93
4	Jarkhand	107.19	124.32	169.68
5	Karnataka	540.51	937.42	542.91
6	Maharashtra	363.19	512.84	294.12
7	Orissa	358.15	315.64	240.47
8	Rajasthan	469.65	1074.46	521.60
9	Tamil Nadu	331.66	468.00	315.74
10	Uttar Pradesh	433.07	608.77	794.52
11	West Bengal	556.14	677.32	953.99
	Total	5035.03	6673.70	5125.59